

12.00 hrs.

Title: Announcement regarding business of the House.

MR. SPEAKER: Hon. Members, as per the decision of the Business Advisory Committee, the Demands for Grants of the Ministry of Rural Development were to be discussed and voted on 23rd April, 2001. Unfortunately, the Demands of the Ministry of Rural Development could not be discussed and voted by the House yesterday. Consequently, the Demands for Grants of the Ministry of Rural Development as well as Department of Disinvestment are listed in today's List of Business for discussion and voting.

As we have a heavy agenda on our hands today, I propose that there may be no 'Zero Hour' and no lunch break today. The Demands of the Ministry of Rural Development may be taken up for discussion immediately after laying of papers and put to vote at 1500 hours. The Demands of the Department of Disinvestment may be taken up for discussion at 1500 hours and put to vote at 1800 hours. All the outstanding Demands for Grants may be put to vote immediately thereafter. The Minister of Finance may, thereafter, introduce the Appropriation (No.2) Bill, 2001 and it may be considered and passed by the House.

I hope the House agrees.

SEVERAL HON. MEMBERS: Yes Sir.

MR. SPEAKER: Matters under Rule 377, listed for the day, may be treated as laid on the Table of the House.